

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

11.CA(CAA)-1161(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2021**

NAME OF THE PARTY: Barton Vinimay Pvt. Ltd.

SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Ld. Counsel for the Petitioner present. At the request of the Counsel for the
Petitioner, list this matter on **19.08.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)
SVR

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)